LOK SABHA
UNSTARRED QUESTION NO. 4591
TO BE ANSWERED ON $14^{\text {TH }}$ DECEMBER, 2016
TOWERS ON VACANT LAND
$\dagger$ 4591. SHRI KAUSHAL KISHORE:
Will the Minister of COMMUNICATIONS be pleased to state:
(a) whether BSNL has set up mobile towers on the vacant plots on rents in the residential colonies violating the norms in some States including Uttar Pradesh;
(b) if so, the details thereof, State-wise; and
(c) the action taken/being taken by the Government in this regard?

ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS \& MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)
(a) to (c) Bharat Sanchar Nigam Limited (BSNL) has set up 1631 (494 in Uttar Pradesh - West Telecom Circle and 1137 in Uttar Pradesh - East Circle) mobile towers on the vacant plots on rent in residential areas. In other states, 11898 mobile towers have been set up on the vacant plots on rent in residential areas. The details of which are at Annexure-I.

BSNL is strictly adhereing to laid down guidelines/norms/standards for installation of mobile towers and no violation has been reported.

State/Circle wise details of BSNL Towers on the vacant plots on rent in Residential colonies

| S.No | Name of Circle | No. of Mobile Towers |
| :---: | :--- | :---: |
| 1 | ANDHRA PRADESH | 0 |
| 2 | ANDMAN \& NICOBAR | 17 |
| 3 | ASSAM | 417 |
| 4 | BIHAR | 0 |
| 5 | CHENNAI TD | 362 |
| 6 | CHHATISGARH | 139 |
| 7 | GUJARAT | 50 |
| 8 | HARYANA | 327 |
| 9 | HIMACHAL PRADESH | 21 |
| 10 | JAMMU \& KASHMIR | 40 |
| 11 | JHARKHAND | 16 |
| 12 | KARNATAKA | 1071 |
| 13 | KERALA | 2333 |
| 14 | KOLKATTA TD | 160 |
| 15 | MADHYA PRADESH | 1033 |
| 16 | MAHARASHTRA | 1296 |
| 17 | NORTH EAST I | 200 |
| 18 | NORTH EAST II | 0 |
| 19 | ODISHA | 490 |
| 20 | PUNJAB | 550 |
| 21 | RAJASTHAN | 248 |
| 22 | TAMIL NADU | 863 |
| 23 | UTTAR PRADESH (EAST) | 1137 |
| 24 | UTTAR PRADESH (WEST) | 494 |
| 25 | UTTARAKHAND | 320 |
| 26 | WEST BENGAL | 1945 |
|  | TOTAL BSNL: | 13529 |

